## HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

(Through Virtual Mode)

CRM(M) No. 148/2020 CrlM No. 372/2020

Rakesh Kumar ...Petitioner

Through: - Mr. Vikas Sharma, Advocate

v/s

UT of Jammu and Kashmir and another

...Respondent

Through:- Mr. Aseem Sawhney, AAG

## Coram: HON'BLE MR. JUSTICE PUNEET GUPTA, JUDGE ORDER

Mr. Aseem Sawhney, learned Additional Advocate General has appeared on behalf of the respondent No. 1. He shall file objections by the next date.

List on 19.05.2020.

MMU

(PUNEET GUPTA)
JUDGE

Jammu 14.05.2020 Pawan Chopra